

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

110

C.P.(IB) No. 215/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> JULY, 2018, 10:30 A.M.

Name of the Company	Oriental Agencies-Vs-EMT Megatherm Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Pranay Agarwal, Adv	OC	Pranay
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ORDER

Ld. Counsel for Operational Creditor is present.

Nobody entered appearance on the side of the Corporate Debtor.  
Corporate Debtor called absent and declared ex-parte.

Heard. Reserved for Orders.

Sd

(Jinan K.R.)  
Member (J)